

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1341  
ANSWERED ON:14.07.2009  
ACCIDENTS INVOLVING DIPLOMATIC VEHICLES  
Karunakaran Shri P.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether several cases of road accidents involving Diplomatic Vehicles have been reported in the NCT of Delhi;
- (b) if so, the total number of such accidents since 1st January 2009 till date, police station-wise;
- (c) the action taken in the matter against the accused persons;
- (d) whether any compensation paid to the bereaved families;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMCHANDRAN)

(a) to (c): Only one case of road accident involving diplomatic vehicle has been reported under PS Sarojini Nagar in the NCT of Delhi up to 8th July, during 2009. A case vide FIR No. 20/09 dated 11-01-09 u/s 279/337/304-A IPC at Police Station Sarojni Nagar has been registered. No legal action was taken against the diplomat as it was informed in writing that he enjoys immunity.

(d) & (e): The matter of providing suitable compensation to the deceased family was taken up by the Deputy Chief of Protocol (F), Ministry of External Affairs with the officers of the Russian Embassy in a meeting held on 13-04-2009. The officers of Russian Embassy agreed to look into the matter after consulting their Ambassador. The above said meeting was followed by issue of note verbale to Russian Embassy on 16-04-2009 and a reminder on 07-07-2009 in this regard.